

Annexure 3

Name of the Corporate debtor: Rite Bultec Private Limited
 Date of commencement of CIRP: 25th August 2023
 List of creditors as on: 08th April 2024

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sr.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Omkara Assets Reconstruction Private Limited	08.09.2023	1053659153	1053659153	Secured	0	0	No	100	0	0	0	-	-

**The debt of Piramal Capital & Housing Finance Limited has been assigned to Omkara Assets Reconstruction Private Limited vide Assignment Agreement dated February 13, 2024*



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